BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 49/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Somnath Textile Pvt. Ltd.

V/s.

State Bank of India

Section of the Companies Act:

Section 10 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. AAYOGI 4. DOSMI ADVOCATE APPLICANT Daying

2. Bu Born Dérocte Rayradet Br Cfa 2BI)

ORDER

Learned Advocate Mr. Aayog Doshi present for Corporate Debtor/ Petitioner. Learned Advocate Mr. Biju Nair present for Respondent.

Learned Advocate Mr. Biju Nair filed Vakalatnama for Respondent/ Financial Creditor/ State Bank Of India.

Learned Counsel appearing for Respondent requested time to file objections and for hearing.

List the matter on 20.07.2017 for objections of Respondent, if any, and for hearing

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 13th day of July, 2017.